NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/219/2016

NAME OF THE PETITIONER(S)

: Palanisamy & 10 others

NAME OF THE RESPONDENT(S)

: M/s S.V.T. Spinning Mills Private Limited & 5 others

UNDER SECTION

: 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Inchamatry P I'k Ramosany beensel for

Jolly

2. K. Crawtham Kumas Athiban Vijay A·K

Counsel for Petitioner Athibentifice

ORDER

Counsels representing both the parties present. Counsel for petitioner reported that they intend to file additional documents with regard to the valuation for which he sought more time. At request time extended. Put up on 19.01.2017 at 10.30 A.M.

(Ch Mohd Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)